

HARYANA VIDHAN SABHA

V SESSION

BULLETIN NO. 4

**Thursday, the 17th March, 2016
(1st Sitting)**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Thursday, the 17th March, 2016 (1st Sitting) from 10.00 A.M. to 1.35 P.M.)

I. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
16	09	-	-	22

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Unstarred: 10

II. CHANGE IN THE SITTINGS/PROGRAMME OF THE HOUSE

On the suggestion made by the Parliamentary Affairs Minister that the Second Sitting of the House which was to be held on 18th March, 2016 may be shifted today i.e. on 17th March, 2016 at 2.30 P.M. so that a more Members could be participated in the discussion on Governor's Address. The General Budget for the year 2016-17 which was to be presented on 18th March, 2016 in the Second Sitting, now would be presented on 21st March, 2016 and the Business as has been fixed by the Business Advisory Committee may be revised/changed accordingly. The Speaker, after taking the sense of the House, announced that the suggestion has been agreed to by the House and the necessary amendments in the first report of the Business Advisory Committee be made accordingly.

III. RAISING THE MATTER IN REGARD TO MOBILE NETWORKING PROBLEM IN THE RENOVATED M.L.As, HOSTEL, SECTOR-3, CHANDIGARH.

Shri Parminder Singh Dhull, a Member from the Indian National Lok Dal raised the matter in regard to Mobile Networking problem in the renovated M.L.As, Hostel, Sector-3, Chandigarh and demanded that

Internet/Wi-Fi/ Mobile Tower facilities may be provided in the M.L.As Hostel as well as Haryana Vidhan Sabha premises. The Speaker assured the Members to take necessary steps in this regard.

IV. CALLING ATTENTION NOTICE AND STATEMENT THEREON.

The Speaker admitted the Calling Attention Notice No. 19 given notice of by Shri Jaswinder Singh Sandhu and three other M.L.As. namely S/Shri Parminder Singh Dhull, Anoop Kumar and Shri Balkaur Singh regarding Problem faced by old age pensioners. He further informed the House that Shri Umesh Agrawal, M.L.A.had also given Calling Attention Notice No. 35 on the similar subject which had been clubbed with Calling Attention Notice No. 19. So, he can also raise his supplementary.

He asked Shri Jaswinder Singh Sandhu, M.L.A. to read out his notice being the first signatory and the Minister concerned to make a statement thereon.

Shri Jaswinder Singh Sandhu read out his notice.

The Social Justice and Empowerment Minister then made a statement.

V. RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS

Discussion on the Governor's Address was resumed.

Shri Ghanshyam Dass, Shri Om Parkash Yadav, Smt. Latika Sharma and Shri Mahi Pal Dhanda, Members from the Treasury Benches, spoke for 8, 28, 13 and 22 minutes respectively.

Shri Jaswinder Singh Sandhu, a Member from the Indian National Lok Dal, spoke for 33 minutes.

VI. RAISING THE MATTER IN REGARD TO THE REMARKS GIVEN BY SHRI ARVIND KEJRIWAL, CHIEF MINISTER, DELHI

Shri Abhay Singh Chautala, Leader of the Opposition raised the matter in regard to the remarks given by Shri Arvind Kejriwal, Chief Minister, Delhi and urged the Speaker to accept his Condemnation Resolution against Shri Arvind Kejriwal for discussion in the House Under Rule 171. The Speaker assured him that he will consider his motion.

VII. REQUEST FOR CALLING BACK THE SUSPENDED MEMBERS OF INDIAN NATIONAL CONGRESS PARTY

Shri Jai Parkash, an Independent Member, requested the Speaker that the suspended members of the Indian National Congress Party be called back in the House so that they could also participate in the discussion on important issues like S.Y.L. Canal and Jat reservation in the House..

The Chief Minister also agreed to the views expressed by Shri Jai Parkash, MLA and requested the Speaker that the suspended Members may be called back in the House. Thereafter, the Speaker announced that he will consider in this regard.

VIII. PERSONAL EXPLANATION

During the discussion on Governor's Address, Shri Jai Parksh, an Independent Member made a personal explanation with regard to certain remarks made against him by Shri Mahipal Dhanda, a Member from the Treasury Benches.

The Deputy Speaker occupied the chair from 11.32 A.M. to 12.55 P.M.

The Speaker, with the sense of the House, extended the time of the Sitting of the House at 1.30 P.M. for 5 minutes

The Sabha then adjourned till 2.30 P.M. on Thursday the 17th March, 2016.

CHANDIGARH
The 17th March, 2016.

SECRETARY